

Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar (Sanshodhan) Adhiniyam, 2004

21 of 2004

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Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar (Sanshodhan) Adhiniyam, 2004

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An act further to amend the Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar Adhiniyam, 1976 (No. 52 of 1976). Be it enacted by the Chhattisgarh Legislature in the Fifty-fifth Year of the Republic of India as follows:--

1. Short Title And Commencement :-

(1) This Act may be called the Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar (Sanshodhan) Adhiniyam, 2004 (No. 21 of 2004). (2) It shall come into force from the date of its publication in the Official Gazette.

2. Amendment Of Schedule I :-

In schedule I of the Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar Adhiniyam, 1976 (No. 52 of 1976) (hereinafter referred to as the principal act), in column (2) against serial No. 1 after the words "bran" the words "and rice bran" shall be inserted.

3. Amendment Of Schedule III :-

In schedule III of the Principal Act, after entry No. 2 the following entry shall be inserted. "3, Rice bran-2"

4. Repeal :-

Chhattisgarh Sthaniya Kshetra Me Mal Ke Pravesh Par Kar (Sanshodhan) Adhyadesh, 2004 (No. 2 of 2004) is hereby repealed.

